

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 23.10.2018 (Tuesday)
Court of Chairperson
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1686 of 2018 in Comp. App. (AT) (Ins) No. 595 of 2018	Jagdish Pershad Gupta Vs. JPC Enterprises & Anr.	Shashwat Bajpai	
2.	Comp. App. (AT) (Ins) No. 379 of 2018	Bijender Kumar Vs. Reliance Commercial Finance Ltd.&Anr.	Reecha Khajuria	Harsh Sinha

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 621 of 2018	Umesh Aggarwal Vs. Ricoh India Ltd.	Siddharth Banthia	Mahima Singh
4.	Comp. App. (AT) (Ins) No. 630 of 2018	Vandana Industries Ltd. Vs. IL & FS Financial Services Ltd. & Anr.	Tarun Mehta	
5.	Comp. App. (AT) (Ins) No. 638 of 2018	Jindal Steels & Power Ltd. Vs. Mittal Corp. Ltd.	Anshuman Sharma	
6.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Rohin Dubey	
7.	Competition App. (AT) No. 77 of 2018	B.M. Thakkar & Co. Vs. Competition Commission of India & Ors.	Vaibhav Gaggar	
8.	Competition App. (AT) No. 78 of 2018	Dakshay Thakkar Vs. Competition Commission of India & Ors.	Vaibhav Gaggar	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 141 of 2018	Industrial Services Vs. Burn Standard Company Ltd. &Anr. With	Anwasha Saha	PalzerMoktan
10.	Comp. App. (AT) (Ins) No. 142 of 2018	Industrial Services Vs. Burn Standard Company Ltd. &Anr. With	Anwasha Saha	PalzerMoktan
11.	Comp. App. (AT) (Ins) No. 179 of 2018	Burn Standard Ex-Officers Welfare Association Vs. Burn Standard Company Ltd. &Anr. With	Santanu Ghosh	Kunal Singh (R2)

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12.	Comp. App. (AT) (Ins) No. 208 of 2018	Burn Standard Ex-Employee Welfare Association Vs. Burn Standard Company Ltd.	M. Qayam-Ud-Din	Kunal Singh (R2)
13.	Comp. App. (AT) (Ins) No. 470 of 2018	Larsen & Toubro Ltd. Vs. Bank of Maharashtra & Ors.	Mahesh Agarwal	Sabyasachi Chaudhary (R-RP)
14.	Comp. App (AT) (Ins) No. 97 of 2017	Achenbach Buschhutzen CmbH& Co. Vs. Arcotech Ltd.	VivekSibal.	S. Chakraborty
15.	Comp. App. (AT) (Ins) No. 485 of 2018	Lalan Kumar Singh Vs. Phoenix ARC Pvt. Ltd. & Anr.	Pooja Mahajan	Pooja Mahajan (R1), Sanyam Goel (R2)
16.	Comp. App. (AT) (Ins) No. 543-544 of 2018	Ramanathan Bhuvaneshwari Vs. Vipin Kumar & Ors.	A.S. Satish Kumar	
17.	Comp. App. (AT) (Ins) No. 563 of 2018	Commission of Customs Vs. Ram Swarup Industries Ltd. & Ors.	Bhuvnesh Satija	Ashish Prasad
18.	Comp. App. (AT) (Ins) No. 571 of 2018	Zuventus Healthcare ltd Vs Ramanathan Bhuvaneshwari and anr	Diya Kapur	
19.	Comp. App. (AT) (Ins) No. 574 of 2018	Prowess International Pvt Ltd Vs Jai Balaji Industries Ltd	Suhita Mukhopadhyay	
20.	Comp. App. (AT) (Ins) No. 576 of 2018	Mridula Agarwal Vs Mehndipur Balaji Agriextensions Pvt Ltd With	Pawan shree Agarwal	
21.	Comp. App. (AT) (Ins) No. 577 of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra developers Pvt Ltd	Pawan Shree Agarwal	
22.	Comp. App. (AT) (Ins) No. 597 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Energy (Utkal) Ltd.	Bani Brar	Yogesh Jagia
23.	Comp. App. (AT) (Ins) No. 598 of 2018	Vipin Kumar Vs. Ramanathan Bhuveshwari, R.P. for Tejkamal Pharmaceuticals Pvt. Ltd.	K.V. Omprakash	
24.	Comp. App. (AT) (Ins) No. 625 of 2018	Punit Tyagi Vs. Agarwal Sanitations & Anr.	Ranjit Khatri	
25.	Comp. App (AT) No. 322 of 2018	Dhananjay Krishnanath Gaikwad & Ors. Vs. Tuljabhavani Cold Storage Pvt. Ltd. & Anr.	Aaditya A. Pandey	Kaushik Poddar (R-2)
26.	Comp. App. (AT) No. 334 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Power Infra Ltd. & Ors.	Vashi	Yogesh Jagia (R2)

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27.	Competition App. (AT) 42 of 2018	Vijay Bhutda Vs. Competition Commission of India & Ors.	GautamShahi	SomasekharSundresan (R2), Pranshu Paul (R3)
28.	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors. With	R.P. Kapur	Kunal Mehra
29.	Competition App. (AT) No. 70 of 2018	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Kunal Mehra
30.	Competition App. (AT) No. 75 of 2018	Tapash Ranjan Paul & Ors. Vs. Competition Commission of India & Ors. With	Nisha Kaur	
31.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr.	Nisha Kaur	

For Hearing

32.	Comp. App. (AT) (Ins) No. 427 of 2018 Part Heard	State Bank of India Vs. Shri Gopalsamy Ganesh Babu	Sanjay Kapur	Mitali Dayani
33.	Comp. App. (AT) (Ins) No. 205 of 2017 Part Heard	Pr. Director General of Income Tax (Admn. & TPS) Vs. Synergies Dooray Automotive Ltd. & Ors.	D. R. Jain	Rishi Sood, Divyanshu Aggarwal
34.	Comp. App. (AT) (Ins) No. 408 of 2018 Part Heard	Jya Finance and Investment Company Ltd. Vs. J.R. Agro Industries Pvt. Ltd. & Ors.	Arijit Mazumdar	Arvind Kumar(R1), Vikram Bajaj (RP), Amit Gupta (R3)
35.	Comp. App (AT) No. 213 of 2017 Part Heard	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. With	M. SricharanRangarajan	Soham Kumar Ginni Sehgal
36.	Comp. App. (AT) No. 296 of 2017 Part Heard	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	M. SricharamRangarajan Sreoshi Chatterjee	Chaman Lal Soham Kumar Ginni Sehgal
37.	Comp. App (AT) No. 275 of 2017 Part Heard	McDonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Ra	TejaKaria, AishuaryVikram &Shubhaang Sinha (R-1 & 2) Pallavi Srivastava (R-7)

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			unaqMathur (A-2 & 3)	
38.	Comp. App (AT) No. 280 of 2017 Part Heard	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
39.	Comp. App. (AT) (Ins) No. 512 of 2018	Paramjit Gandhi Vs. Amit Kumar Malik & Anr.	Satish Rai	Vivek Malik
40.	TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017)	Prem Prakash Vs. Madhya Pradesh PWD & Ors.	Prem Prakash	Sanjiv Kumar Mohanty (R-2) VikramSobti (R-CCI)

Note: Court will not sit after 1:00 PM.

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By Order

Joint Registrar

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